

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/188 & 189/2017
IN
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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| 1. | RAHUL BALAJI S.V. Supraja | counsel for Respondent | S.V. Supraja |
| 2. | P.H. Arvindh Pandian Sr. Counsel Mr. M. G. Sricharan Ranganathan Sai Vihari | Counsel for Petitioner/ Applicant | Sai Vihari |

ORDER

Counsel representing both the parties are present. Heard arguments of both the counsel in IA 189/2017. Order pronounced vide separate order. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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